

adjacent to the East Bagrakote Colliery.

(c) Certain complaints about unauthorised movement of coal were received in June, 1957. In August, 1958, the Government of West Bengal noticed certain irregularities in the stocks reported by the collieries.

(d) Under the mining lease, the ceiling of output fixed for the East Bagrakote colliery is 40,000 tons annually. In February, 1958, the colliery raised only 85 tons. No raisings have been reported thereafter.

(e) The Government of West Bengal are enquiring into the allegation of irregularities in the maintenance of accounts.

Irregularity in Railway Freight

1014. Shri Kalika Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the Special Police Establishment have detected irregularity in charging less freight by the Railway authorities in loading and carrying of wagon loads of stone boulders from Chunar and other Stations to Fyzabad and Ayodhya Railway stations on Northern Railway required for the National Highway Bridge at Ayodhya on Ghagra river; and

(b) if so, the result thereof?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). The Special Police Establishment is enquiring into a case in which the allegations referred to in the question have been made. The enquiry is still in progress.

Hindustan Aircraft (Private) Ltd.

1015. Shri U. C. Patnaik: Will the Minister of Defence be pleased to state what is the value of the work done by the Hindustan Aircraft Ltd. from the date of commencement of production as regards;

(i) Production or assembly of new aircrafts;

(ii) repairs to Civilian or military aircrafts; and

(iii) Production of rail coaches and bus bodies?

The Deputy Minister of Defence (Sardar Majithia): During the last World War, the Hindustan Aircraft Ltd was operated by Government as a war factory; it became a commercial concern again on the 1st April, 1946. The value of the work done by the Hindustan Aircraft (P) Ltd from 1st April, 1946 to 31st March, 1958 is as follows:

	Rs.
(i) Production and Assembly of new aircraft	1,043.88 lakhs
(ii) Repairs to civilian and military aircraft	1,708.75 lakhs.
(iii) Production of rail coaches and bus bodies	1,233.56 lakhs.

Tax Refunds

1016. Shri Rajeshwar Patel: Will the Minister of Finance be pleased to state:

(a) the total amount of Income-tax and Corporation tax refunds in respect of earlier assessments made during 1958-59, so far;

(b) how does it compare with the corresponding period of the last year; and

(c) the reasons for such difference?

The Minister of Finance (Shri Morarji Desai): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible

Scholarships to Students in Manipur

1017. Shri L. Achaw Singh: Will the Minister of Education be pleased to state:

(a) whether students from Manipur are also entitled to scholarships for foreign studies under the Central Government Overseas Scholarships Scheme;

(b) how many students from Manipur have availed of the scholarships